

†[SEWING MACHINE INDUSTRY

*25. DR. BHAI MAHAVIR :

SHRI L. K. ADVANI :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether any decision has been taken by Government on the proposal to reserve the sewing machine industry for the small scale sector ;

(b) whether attention of the Government has been invited by the All India Sewing Machine Manufacturers Association to the fact that a ban on the growth of medium scale factories would provide permanent safeguard to the existing monopoly in the industry ; and

(c) if so, what is the reaction of Government hereto?]

औद्योगिक विकास, आन्तरिक व्यापार तथा समवाय कार्य मंत्री (श्री फखरुद्दीन अली अहमद) :
(क) से (ग) तक विवरण सभा पटल पर रखा जाता है ।

विवरण

(क) सरकार ने सिलाई मशीन उद्योग को लघु क्षेत्र के अन्तर्गत आरक्षित न करने का निश्चय किया है ।

(ख) जी, हाँ ; किन्तु इस उद्योग के मझोले किस्म के कारखानों के उत्पादन पर कोई रोक नहीं लगाई गई है ।

(ग) सरकार द्वारा अभी हाल ही में घोषित लाइसेंस नीति एवं अधिकार की वृद्धि पर निगरानी रखी और घोषित नीति के अंदर लघु तथा मझोले दोनों प्रकार के उद्योगों की क्षमता स्थापित करने सम्बन्धी है ।

†[THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) to (c) A statement is laid on the Table of the House.

†[] English translation.

STATEMENT

(a) Government have decided not to reserve the sewing machine industry for the small scale sector.

(b) Yes, Sir; but no ban exists on the growth of medium scale factories in this industry.

(c) The licensing policy recently announced by Government is intended to check the growth of monopoly and is oriented towards giving support to both small scale and medium scale units to establish capacity within the framework of the announced policy.]

MID-TERM ELECTIONS IN INDIA

*26. SHRI L. K. ADVANI :

DR. BHAI MAHAVIR :

SHRI M. V. BHADRAM :

SHRI BALACHANDRA MENON :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether the Chief Election Commissioner has submitted to Government any Report on the mid-term elections held in 1968 and 1969;

(b) whether he has in that Report made several recommendations regarding electoral reforms ;

(c) the other recommendations made in the Report; and

(d) the Government's reaction, thereto?

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI P. GOVINDA MENON) : (a) Yes, Sir.

(b) and (c) Yes, Sir. A copy of the Report is being laid on the Table of the House. [vide col. No. 111]

(d) The recommendations are being examined.

उपचुनावों के लिए कांग्रेस के दलों को चुनाव चिन्हों का अलाट किया जाना

*27. श्री निरंजन वर्मा : क्या विधि तथा समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि जब तक दो बैलों के चुनाव चिन्ह के बारे में चुनाव आयुक्त का निर्णय घोषित नहीं हो जाता क्या तब तक सरकार कांग्रेस